



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/ /2014
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Private Limited
NAME OF THE RESPONDENT(S) : Q.A. Software India Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	T.K. Bhaskar Akhil	counsel for Petitioner	
2.	S. VARSHA	Counsel for Respondents	

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for seeking instructions from the client in relation to the proposal for settlement mooted by the petitioner. Time extended at request finally. Put up on 13.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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